

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-133/96]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Jute Industries Research Association, Calcutta, for the year 1994-95, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Jute Industries Research Association, Calcutta, for the year 1994-95.

- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above

[Placed in Library. See No. LT-134/96]

14.08 hrs.

#### BUSINESS OF THE HOUSE

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): Sir, with your permission I rise to announce that Government Business during the week commencing Monday, the 22nd July 1996 will consist of -

- 1 Consideration of any item of Government Business carried over from today's Order Paper.
- 2 General Discussion on the Railway Budget for 1996-97
- 3 Submissions to the Vote of the House Demands on Account (Railways) for 1996-97
- 4 General Discussion on the General Budget for 1996-97.
- 5 Submission to the Vote of the House Demands on Account (General) for 1996-97
- 6 Discussion and voting on the Demands for Excess Grants (General) for 1993-94.
- 7 Consideration and passing of -
  - (a) the Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Bill, 1996.
  - (b) the Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 1996.
8. Discussion on the Statutory Resolution seeking disapproval of the Constitution (Scheduled Tribes) Order (Amendment) Ordinance, 1996

and consideration and passing of the Constitution (Scheduled Tribes) Order (Amendment) Bill, 1996.

As Members are aware, the General Budget for 1996-97 will be presented on Monday, the 22nd July 1996 at 5.00 p.m.

[Translation]

SHRI RAM TAHAL CHAUDHARY (Ranchi) Mr Deputy Speaker, Sir, I request that the following items may be included in the next weeks business -

- 1 Compensation should immediately be paid to the families displaced by the multi-purpose Swanarekha Project in my constituency, Ranchi and facilities like employment, transport, media rehabilitation, development etc should also be provided to the people of several other families there
- 2 Loans upto Rs. 10,000 advanced to the fames in Bihar be waived, as per the announcement made by the Central and State Governments in 1990

SHRI NANDKUMAR SAI (Raigarh) Mr Deputy Speaker, Sir, I request that the following items may be included in the next weeks business -

- 1 Need to provide without delay irrigation facilities in all the Paths like Pandarapath, Shraddhapath, Kadampath, Jampak etc. of Jaipur sub-division in Raigarh district of Madhya Pradesh
- 2 Need to establish a centre for manufacturing injections administered after snake-bite in Farsabahr development block of Raigarh district of Madhya Pradesh, in view of the abundance of dangerously poisonous snakes like 'Karet' and 'Nag' there

[English]

SHRI CHITTA BASU (Barasat) I request that the following two items may kindly be included in the next week's business -

- 1 Indo-Bangladesh relation in general and the Government's stand in relation to sharing of Ganga waters in particular.
- 2 Infrastructural development in West Bengal with foreign collaboration.

SHRI BASU DEB ACHARIA (Bankura) Sir, I would like to make a submission and request the Minister to include the following for discussion -

1. Acute power and water shortage in Delhi which is continuing for long time. There is no sign of improvement of power and water supply. Short term and long term measures should be taken to give relief to the people of Delhi.

2. Asansol-Durgapur-Raniganj area is very fast growing. But the subscribers are facing hardship in the absence of an Integrated Telephone Exchange. Such Exchange should be set up there to cover the entire area from Barakar/Chittaranjan to Ganagarh and neighbouring Adra. Bankura should be brought under this Integrated Exchange.

[Translation]

SHRI JAI PRAKASH AGARWAL (Chandni Chowk, Delhi) : Mr. Deputy Speaker, I request that the following two items be included in the next week business :

1. Need to amend certain clauses of Delhi Rent Control Act to remove lacuna therein.
2. Need to allot plot at commercial rate on 'no-profit-no-loss' basis to the chemical godowns in old Delhi and to allow their head quarters to function from their existing premises.

DR. SATYANARAYAN JATIA (Ujjain) : Mr. Deputy Speaker, I request that the following items be included in the next weeks business :

1. Need to withdraw the increase effected in the electricity rates in Madhya Pradesh and to rectify the anomalous situation of demand and supply of electricity.
2. Need to pay Rs. 2 lakh as compensation to next of kin of persons killed in the accidents in Ujjain and Hardwar and to make adequate security arrangements for the pilgrims.

[English]

SHRI V. DHANANJAYA KUMAR (Mangalore) : Hon. Deputy Speaker, Sir, I request that the following items may be included in the next week's agenda :

1. To review and revitalise the National Malaria Eradication Programme for effective control of Malaria spread and to route out malaria epidemic in the country.
2. To draw up an effective programme to control sea erosion by providing breakwater walls and sea erosion protection walls along the Eastern and Western coasts of the country.

MR. DEPUTY-SPEAKER : Dr. Ramesh Chand Tomar - Absent.

SHRI ANIL BASU (Arambagh) : Mr. Deputy Speaker, Sir, I request that the following may be included in the next week's agenda :

Telephone installed at the various village panchayats in Arambagh, West Bengal are not functioning and no service and maintenance have been undertaken by the Telecom. Department to make the telephones working.

SHRI HARADHAN ROY (Asansol) : Mr. Deputy Speaker, Sir, I request that the following may be included

in the next week's agenda :

1. Situation arising out of fire, gas and subsidence which are taking place in and around Asansol-Raniganj coal mines. Immediate remedial measures should be taken to protect the lives and property.
2. LPG consumers of West Bengal are facing hardship to get connection as well as to replace their cylinders. There is urgent need for setting up of more LPG bottling plants and appoint more dealers.

14.16½ hrs.

## ELECTIONS TO COMMITTEES

### (i) Spices Board

[English]

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : I beg to move

"That in pursuance of Section 3 (4) (b) of the Spices Board Act, 1986, read with rules 4 (1) (b) and 5 (1) of the Spices Board Rules, 1987, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Spices Board, subject to other provisions of the said Act and the Rules made thereunder."

MR. DEPUTY-SPEAKER : The question is

"That in pursuance of Section 3 (3) (b) of the Spices Board Act, 1986, read with rules 4 (1) (b) and 5 (1) of the Spices Board Rules, 1987, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Spices Board, subject to other provisions of the said Act and the Rules made thereunder."

*The motion was adopted*

14.17 hrs.

### (ii) Rubber Board

[English]

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : I beg to move :

"That in pursuance of sub-section (3) (e) of